

(32)O.A. 577/2007

15.07.2014

Hon'ble Mr. Justice S. S. Tiwari, JM  
Hon'ble Mr. U.K.Bansal, AM

Case called out.

Shri V. Budhwar appears for applicant. None for the respondents.

Learned counsel for the applicant frankly admitted that the applicant has not turned up from last several dates. He has no instruction from the applicant. Accordingly, O.A. is dismissed for non-prosecution.

A.M.

J.M.

Shashi